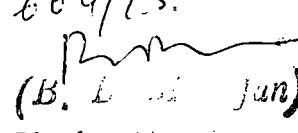
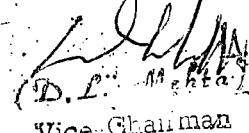


## C. A. T. Bench, JAIPUR

Date of Order	Orders
76/12/93	Mr. V. Latha - Counsel for petitioner in L.P. Maitra - Counsel for applicant in O.P. The m.p. is allowed. The petition is permitted to lie. Proceedings are suspended in O.P. Unfiled as L.P. in date in O.P. 664/93.
	 (B.L. Maitra) Member (.....)
	 (D.L. Mehta) Vice-Chairman
	<p>Copy sent to the app. Cll &amp; up Cll 64</p> <p>nd 18/12/93</p> <p>D.L. 6/12/93</p> <p>S</p>